

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).5755-5756/2012

U.P. PANDIT DEEN DAYAL UPADHAYA VETERINA

Petitioner(s)

VERSUS

S.M.COLLEGE VETERINARY SC.& AN.RES.&ORS. Respondent(s)
(With prayer for interim relief and office report)

Date: 02/04/2012 These Petitions were called on for hearing today.

For Petitioner(s)

Mr. Mavish Kaghan, Adv.
Mr. Bijan Kumar Ghosh, Adv.

For Respondent(s)

Mr. Navin Prakash, Adv.

UPON hearing counsel the Court made the following

O R D E R

Issue fresh notice with dasti service upon the unserved respondents, which is permitted to be served through the nearest Civil Court/Trial court, where private parties are concerned and through standing counsel, where state authorities are concerned, if process fee and spare copies are paid/filed before 13.4.2012, else list before the Hon'ble Judge in Chambers for non-prosecution.

If notices are issued, list again on 3.7.2012.

Served respondents may file counter affidavit till then.

(S.G. SHAH)
REGISTRAR

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